

National Company Law Tribunal

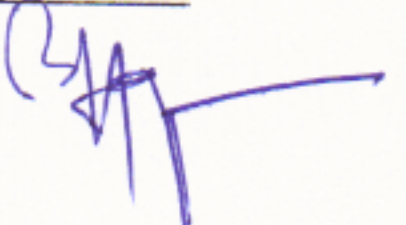
Allahabad Bench


CP NO. 81/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Tej Kumar Press Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Xeyaul Haque	Adv.	Respondent	
2.				

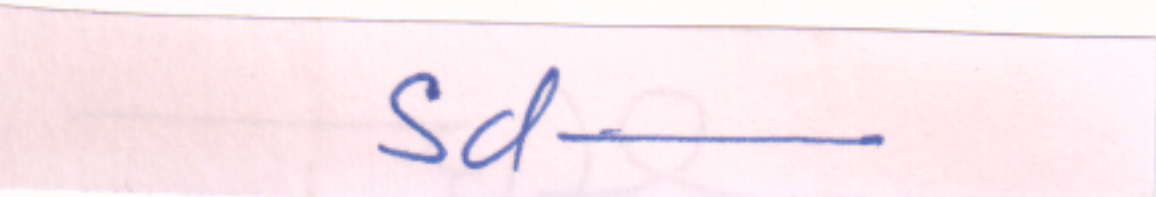
1) Rajesh Dandekar Adv Petitioner
2) Abhishek Shrivastava Adv Petitioner } 
CA No. 5 in CP No. 81/ALD/2014

The case is fixed for the order in the application on maintainability. However, the order is not ready.

The case is adjourned to 14th December, 2017.

Dated: 16.11.2017

Typed by:
Md. Zaid


Sd—
H.P. Chaturvedi,
Member (Judicial)